

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 24th September, 2024

S.O 481 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Mr. Sarshad Hussain, Assistant Professor, Govt. Degree Collage Mendhar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Poonch in view of Election to J&K Legislative Assembly- 2024.

By Order of the Government of Jammu and Kashmir.


Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/15/2021-10

Dated :- 24 -09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Poonch. This is with reference to letter No. DDEO/P/2024/13481-87 Dated 23-09-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Senior Law Officer
Department of Law, Justice and P.A

